

instalments and penalty on or before 30.9.97. For payments made between 1.10.97 to 31.12.97, the relief in penalty would be to the extent of 37%.

(d) The Hire Purchase Penalty Relief Scheme 1997 is going to be introduced as a result of suggestions/representations received from various sources.

[English]

Oil Wells

743. SHRI A.G.S. RAM BABU: Will the PRIME MINISTER be pleased to state:

(a) the number of oil wells and locations thereof in Tamil Nadu;

(b) the quantity and quality of oil explored in such oil wells during the last three years; and

(c) the steps taken to explore more oil wells and to increase the capacity of existing oil wells?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) The number of oil wells in Tamil Nadu as on 1.2.97 is 67 and their locations are as follows:

Area/Fields	No. of Wells
Adiyakkamangalam	8
Kamalapuram	10
Kovilkalappal	10
Kuttanallur	1
Kizhavalur	1
Mattur	2
Nannilam	4
Narimanam	26
Pundi	1
Thruvarur	4

(b) During the past three years (1.4.93 to 1.4.96) an amount of 14.69 MMt of initial inplace oil has been accreted. The average specific gravity of the produced oil varies between 0.74 to 0.90.

(c) Since most of these fields are limited in extent increase in production from these fields and the oil well thereof, is not envisaged. However, the exploratory efforts to identify new prospects/fields, thereby sustaining/augmenting the present level of production, are being continued by ONGC.

Presently 3 seismic survey parties and 7 drilling rigs are deployed in Cauvery Onland area. Prospective locales are identified to undertake drilling during the current year.

Supply of Safe Drinking Water

744. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA: Will the PRIME MINISTER be pleased to state:

(a) whether any new schemes have been evolved to ensure supply of safe drinking water to Greater Mumbai during the Ninth Plan period; and

(b) if so, the details thereof and funds allocated therefor, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) The Government of Maharashtra (Municipal Corporation of Greater Mumbai) has evolved two proposals to ensure supply of safe drinking water for Mumbai city as detailed below:-

(i) IV Bombay Water Supply Project (Mid-Vaitarna) at an estimated cost of Rs.570/- crores envisages to meet increasing demand of water for Mumbai by construction of a dam on Vaitarna river. The project has been examined by this Ministry and found to be technically feasible and the State Government has been requested to seek the clearance of Ministry of Environment and Forests, Central Water Commission and Planning Commission.

(ii) III-A Bombay Water Supply Project at an estimated cost of Rs.662.62 crores envisages to meet the increasing demand of water by drawing 155 mld. of water from Bhatsa dam. The detailed project report is yet to be received from the State Government.

Clearance of JJ Clusters

745. SHRI I.D. SWAMI: Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "49 jhuggian thin, ab 300 ug aye" appearing in the "Dainik Jagaran" dated November 30, 1996;

(b) if so, the details thereof and the action taken thereon; and

(c) the time by which the JJ Clusters are likely to be cleared from the Government land and the Government land made available for the purpose they were notified?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Urban Mapping

746. SHRI SUSHIL CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) the names of cities in Madhya Pradesh in which urban mapping work has been undertaken by the National Remote Sensing Agency;